

Release Order No. 1082/8219/2024**DEPUTY GENERAL MANAGER & RECOVERY OFFICER
WESTERN REGIONAL OFFICE****Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios**Attachment Proceedings Nos. 13200 & 13201 of 2024

Certificate No. RC 8219 of 2024

The Principal Officer/Chairman & Managing Director/CEO**All the Banks in India/All the Mutual Funds in India****NSDL/CDSL, Mumbai**

1. Whereas Recovery Certificate No. **RC 8219 of 2024 dated October 22, 2024** has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum **Rs.7,75,000/- (Rupees Seven Lakh Seventy-Five Thousand Only)** along with further interest, all costs, charges and expenses etc. against **Riya Jain (PAN: AHKPJ1006A)** [**“Defaulter”**] and the same was due in respect of the said certificate.
2. And whereas Notices of Attachment in the above proceedings were issued attaching the Bank Accounts/ lockers, Demat Accounts & Mutual Fund Folios of the Defaulter;
3. And whereas SEBI has recovered full amount, which includes penalty, interest and recovery cost towards full and final settlement of demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the attached bank accounts/ lockers/ demat accounts/ mutual fund folios of **Riya Jain (PAN: AHKPJ1006A)**, if any, pursuant to the above said notices of attachment under intimation to SEBI.
5. **If the defaulter is not having any type of account/folios with you, the same need not be informed to SEBI.**
6. **This is without prejudice to any other order of attachment or freeze by the competent authority under any law.**

Given under my hand and seal at Ahmedabad this 16th day of January, 2026.

Copy to: By Mail

Riya JainE-mail ID : riya.jain4u@gmail.com
Pooja Dhingraa
Recovery Officer

पूजा ढींगरा / Pooja Dhingraa
वसूली अधिकारी एवं उपमहाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
Ahmedabad / Ahmedabad